

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 646 of 2025**

IN THE MATTER OF

Rupesh Kumar & Ors. ....PETITIONER  
State of Uttar Pradesh & Ors. ....RESPONDENT

**MEMO OF PARTIES (As per order dated 23.12.2025)**

Rupesh Kumar & Ors. ....PETITIONER

**VERSUS**

1. State of Uttar Pradesh  
Through Principal Secretary, Environment, Forest and Climate Change,  
Government of Uttar Pradesh,  
17, Rana Pratap Marg, Lucknow, U.P. 226001  
Email: [pccf-up@nic.in](mailto:pccf-up@nic.in) (Respondent No.1)
2. District Magistrate, Meerut  
office of the District Magistrate, Collectorate, Meerut-250003  
Email: [dm mee@nic.in](mailto:dm mee@nic.in) (Respondent No.2)
3. State Wetland Authority  
Through Member Secretary,  
17 Rana Pratap Marg, Lucknow, Uttar Pradesh – 226001  
Email: [upstatewetlandauthority2018@gmail.com](mailto:upstatewetlandauthority2018@gmail.com)/  
[ccfecogmail.com](mailto:ccfecogmail.com) (Respondent No.3)
4. District Wetland Committee  
Through its Secretary/ Divisional Forest Officer, Meerut  
223/1, Civil Lines, Meerut – 25000  
Email: [dfoerut@gmail.com](mailto:dfoerut@gmail.com)/ [dfosr-up@nic.in](mailto:dfosr-up@nic.in) (Respondent No.4)
5. Divisional Forest Officer, Meerut  
223/1, Civil Lines, Meerut – 25000  
Email: [dfoerut@gmail.com](mailto:dfoerut@gmail.com)/ [dfosr-up@nic.in](mailto:dfosr-up@nic.in) (Respondent No.5)
6. Uttar Pradesh Pollution Control Board (UPPCB)  
Through Member Secretary  
Building No. TC-12V Vibhuti Khand,  
Gomti Nagar, Lucknow -226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) (Respondent No.6)